

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI**

**PRINCIPAL BENCH-COURT NO. I**

**EXCISE APPEAL NO. 52163 OF 2022**

[Arising out of Order-in-Original No. JOD-EXCUS-000-COM-007-18-19 dated 30.01.2019 passed by the Commissioner, CGST & Central Excise, Jodhpur ]

**COMMISSIONER, CENTRAL EXCISE & CGST- G-**  
105, Road No. 5, Behind AIIMS Hospital, New Jodhpur  
Industrial Aear, Basni Jodhpur (Rajasthan).

**Appellant**

Vs.

**SHRI R A KHEMANI, DIRECTOR**  
M/S. KHEMANI METAL INDUSTRIES PRIVATE LIMITED  
A-46 A 46(A) Phase II, Basni,  
Jodhpur, Rajasthan

**Respondent**

**APPEARANCE:**

Shri Sanjay Kumar Singh, Authorized Representative of the Department  
Shri O P Agarwal , Chartered Accountant for the Respondent

**CORAM:**

**HON'BLE MR.JUSTICE DILIP GUPTA, PRESIDENT**  
**HON'BLE MR. RAJEEV TANDON, MEMBER (TECHNICAL)**

**DATE OF HEARING : 30 May, 2023**

**DATE OF DECISION : 30 June, 2023**

**FINAL ORDER No. 50787-50789 /2023**

**PER RAJEEV TANDON**

The appeal filed by the Revenue stands abated. For order, see the order of date in Excise Appeal No. 51328 of 2019.

(Pronounced in the open court on 30.06.2023 )

**(JUSTICE DILIP GUPTA)**  
**PRESIDENT**

**( RAJEEV TANDON)**  
**MEMBER ( TECHNICAL )**